

त्रिवेणी एक्सप्रेस का डीजलीकरण

334. श्री विश्वम्भरनाथ पांडे :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इलाहाबाद तथा लखनऊ के बीच चलने वाली एक मात्र द्रुतगामी रेलगाड़ी त्रिवेणी एक्सप्रेस ही है जो 200 किलोमीटर की दूरी तय करने में लगभग पांच घंटे का समय लेती है;

(ख) क्या यह सच है कि इलाहाबाद तथा लखनऊ के बीच भारी संख्या में लोग रेल द्वारा यात्रा करते हैं; और

(ग) क्या सरकार त्रिवेणी एक्सप्रेस को डीजल इंजन से चलाने का विचार रखती है ताकि लखनऊ तथा इलाहाबाद के बीच यात्रा का समय पांच घंटे से घट कर तीन घंटे किया जा सके?

†[Dieselisation of the Triveni Express]

334. SHRI BISHAMBHAR NATH PANDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Triveni Express which is the only fast train running between Allahabad and Lucknow takes about five hours to cover a distance of 200 kms;

(b) whether it is also a fact that a large number of people travel between Allahabad and Lucknow by rail daily; and

(c) whether Government propose to run the Triveni Express by diesel engine in order to reduce the travelling time between Lucknow and Allahabad from five to three hours?]

रेल मंत्रालय में उपमंत्री (सरदार बूढ़ा सिंह) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) जी नहीं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) Yes.

(b) Yes.

(c) No.]

Marketing of Protinex by M/s. Pfizer Ltd.

335. SHRI SCATO SWU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that M/s. Pfizer Limited have violated Government rules and regulations in the marketing of their product 'Protinex'; and

(b) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) The position whether M/s. Pfizers have violated any provision of Industries (Development and Regulation) Act in the marketing of their product 'Protinex' is being examined in consultation with the Ministry of Industry. Such action as may be necessary under the said Act will be taken after the said examination has been completed.

Guidelines to regulate the expansion of M/s. Pfizer Ltd.

336. SHRI BANARASI DAS: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that M/s. Pfizer Limited have not executed the export bond laid down by Government to regulate their second expansion proposal;